

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:

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PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)  
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APPLICATION NUMBER : IA(IBC)/1533(CHE)/2024  
PETITION NUMBER : CP(IB)/106(CHE)/2021  
NAME OF THE APPLICANT : Committee of Creditors  
(Bhadreshwar Vidyut Pvt Ltd)  
NAME OF THE RESPONDENT(S) : Progressive Star Finance Pvt Ltd & Anr  
UNDER SECTION : Sec 99 of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. Adithya Mukherjee for the Applicant

This is an Application seeking to permit the Applicant counter in IA(IBC)/806 of 2024 in CP(IB)/106(CHE)/2021 to be taken on record as the same has been filed delayed.

**The reasons are given at para nos.4 and 5 which are reproduced below:**

*"4. The Applicant states that the order dated 05.04.2024 was not complied with by the Respondent No.1 herein/Applicant, and a copy of the Interlocutory Application was not served upon the Applicant. As a result, the Applicant herein was not in a position to file its counter within two weeks from the date of receipt of the copy as directed by this Hon'ble Tribunal vide order dated 05.04.2024.*

*5.The Applicant states that it received a copy of the Interlocutory Application from the Respondent No.2 herein/Resolution Professional, and thereafter filed its Vakalat in the matter on 11.06.2024. The Applicant also prepared its counter to said Interlocutory Application and was ready to file the same on 12.06.2024 with the leave of this Hon'ble*

*Tribunal. However, the said Interlocutory Application was not listed on 12.06.2024, and therefore, the Applicant was unable to file the counter on the said date. The Applicant is enclosing a copy of its counter to said Interlocutory Application before this Hon'ble Tribunal along with the present application as Annexure A-2."*

In view of the above, the counter be taken on record.

Applicant is directed to serve copy of the counter to the Applicant in IA(IBC)/806 of 2024.

**IA(IBC)/1533(CHE)/2024 is allowed and disposed off.**

**IA(IBC)/806 of 2024 is posted for hearing on 19.08.2024.**

Sd/-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk